

the Universities in Kerala. The Commission has not finalised 8th Plan proposals of the Universities. However, the 8th Plan allocations are not expected to be less than the allocation for the 7th Plan.

[Translation]

### UGC Fellowships

4003. SHRI RAM SAGAR (Saidpur): Will the PRIME MINISTER be pleased to state:

(a) whether Government have received complaints regarding attempts of some persons to get UGC Fellowships by fraud in Ghaziabad district in 1989-90;

(b) whether University Grants Commission has investigated the matter; and

(c) the action taken against the guilty persons?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). Government do not seem to have received any complaint concerning alleged fraud in grant of UGC Fellowships in Ghaziabad. According to information furnished by UGC, the Commission has also not received any complaints in this regard.

(c) Does not arise.

[English]

### Atomic Accelerator Structures Near Vasant Kunj, New Delhi

4004. SHRI BHABANI SHANKAR HOTA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have built an

Atomic Accelerator structures and selected facilities near residential colony of Vasant Kunj, JNU students Hostels and Staff Residential accommodation in New Delhi;

(b) if so, full details of this establishment;

(c) whether Government have taken into account possibility of serious danger to the Delhi population, water and electric supply in the event of any accident as also due to levels of radiation generated by this unit specially on infants etc; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON): (a) Department of Atomic Energy has not built any Atomic Accelerator or related structures near Vasant Kunj, JNU Campus, New Delhi. However, a Pelletron Accelerator Facility is being set up in the above location by the Nuclear Science Centre of University Grants Commission.

(b) The setting up of the above facility is dealt with by the Directorate, Nuclear Science Centre, JNU Campus, P. B. No. 10502, New Delhi-110067.

(c) and (d). These Accelerator facilities are totally safe and do not pose any danger to the population around, water or electric supply. It may be clarified that the Facility in question is a low energy accelerator and not a reactor.

[Translation]

Labour Welfare

### Employment Card

4005. SHRI BALASAHEB VIKHE PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether the Planning Commission has formulated any scheme to issue employment cards;

(b) if so, the purpose thereof;

(c) whether there was any such scheme earlier also; and

(d) if so, the difference between the previous and the present schemes?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) No, Sir.

(b) Does not arise.

(c) There is at present a practice of workers in certain sectors of employment being given an identity card which enables them and their dependents to have access to welfare/social security benefits and ensures their safety and protection. For instance, there is a provision in the Beedi Workers Welfare Fund Rules, 1978 that the owner of an establishment, factory or contractor engaged in the manufacture of beedis shall issue to every employee an identity card. The Contract Labour (Regulation and Abolition) Act, 1970 also provides for issue of employment cards by the contractor to the employees. The Inter-State Migrant Workmen (Conditions of Service) Act, 1979 provides for the issue of a pass-book to every Inter-State migrant workmen.

(d) Does not arise.

[English]

#### **Schemes for Poor**

4006. SHRI MANORANJAN BHAKTA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to formulate any new economic schemes to lift people above poverty line;

(b) if so the details of the schemes; and

(c) the targets fixed under such schemes?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) to (c). During the Eighth Five Year Plan, the Government expects to have a comprehensive programme for economic upliftment of the poor, primarily through maximising productive employment opportunities. Details would be incorporated in the Eighth Five Year Plan Document.

#### **Expansion of Midhani**

4007. SHRI RAJAMOHANA REDDY: Will the PRIME MINISTER be pleased to state:

(a) the turnover of metallurgical materials in Mishra Dhatu Nigam Limited at Hyderabad in 1989-90;

(b) whether there is any proposal to expand MIDHANI unit of Hyderabad to meet the export orders; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) The sales turn over of metallurgical products of Mishra Dhatu Nigam Limited, Hyderabad, for the year 1989-90 was Rs. 41.69 crores (Provisional).

(b) No, Sir.

(c) does not arise.